

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/49/2017
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A V. Kamala Kumar & A. Celine	Counsel for Respondents	Kamala. U
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2.	MR. Sathish	Respondent No. 3	
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3.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	Shankar
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ORDER

Counsel for the Petitioner present. Counsel for the Respondent present and filed the counter; copy of which is given to the other side. Counsel for the Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on **30.11.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)